

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR**SYMPOSIUM ON - KEY ISSUES RELATING TO FOREST & WILD LIFE LAWS****28th & 29th JANUARY, 2023****SCHEDULE****28th JANUARY, 2022 (Saturday)**

SESSIONS	TIME	
I	10.30 a.m. to 10.40 a.m.	Inaugural Session and overview of the Symposium By: Director, MPSJA
II	10.45 a.m. to 11.45 p.m.	Sensitization on – Forest and Wild Life crimes By: Shri Ritesh Sarothiya, IFS, Regional Deputy Director, Wild Life Crime control Bureau, North Region, New Delhi
<i>TEA BREAK</i> (11.45 p.m. to 12.00 noon)		
III	12.00 noon to 1.00 p.m.	Issues relating to – Arrest, Remand, Bail, Custody of property & Investigation under Indian Forest Act, 1927 and The Wild Life Protection Act, 1972 By: Shri Tajinder Singh Ajmani, Faculty Member (Sr.), MPSJA
<i>LUNCH BREAK</i> (1.00 p.m. to 1.45 p.m.)		
IV	1.45 p.m. to 2.45 p.m.	Evidence in Wildlife Cases By: Ms. Samyukta Chemudupati, Head of Wildlife Forensics Division, Wildlife Conservation Trust, Mumbai
<i>TEA BREAK</i> (2.45 p.m. to 3.00 p.m.)		
V	3.00 p.m. to 4.00 p.m.	Appreciation of Evidence in Wild Life Offences By: Shri Vijay Kumar Pandey, Civil Judge, Senior Division & Railway Magistrate, Jabalpur
VI	4.00 p.m. onwards	Discussion on – (i) Prevention of Cruelty to Animals Act, 1960 (ii) Madhya Pradesh Govansh Vadh Pratishedh Adhinyam, 2004 (iii) Madhya Pradesh Agricultural cattle preservation Act, 1959 By: Smt. Namita Dwivedi, Assistant Director, MPSJA

29th JANUARY, 2023 (Sunday)		
I	10.30 a.m. to 11.30 a.m.	Cognizance and trial of Forest and Wild Life offences – Pragmatic Approach By: Shri Amit Singh Sisodia, OSD, MPSJA
<i>TEA BREAK (11.30 a.m. to 11.45 a.m.)</i>		
II	11.45 a.m. to 12.45 p.m.	Learning from United Nation Conference on Wild Life <i>Followed by open interaction</i> By: Smt. Rupali Singh Uikey, Civil Judge, Senior Division, Sausar District Chhindwara
III	12.45 p.m. to 1.45 p.m.	Discussion on – (i) Madhya Pradesh Van Upaj (Vyapar Viniyman) Adhinyam, 1969 (ii) Madhya Pradesh Kashhthha Chiran (Viniyman) Adhinyam, 1984 (iii) Madhya Pradesh Charai Niyam, 1986 By: Shri Devrath Singh, Deputy Director, MPSJA
<i>LUNCH BREAK (1.45 p.m. to 2.30 p.m.)</i>		
IV	2.30 p.m. to 3.30 p.m.	Sentencing Policy and use of Plea Bargaining in cases under Indian Forest Act, 1927 & The Wild Life Protection Act, 1972 By: Shri Padmesh Shah, Additional Director, MPSJA
<i>TEA BREAK (3.30 p.m. to 3.45 p.m.)</i>		
V	3.45 p.m. onwards	<i>Valedictory Session</i> By: Officers of Academy

- Note:** (1) The Schedule is subject to change as per exigencies.
(2) Use of Cell Phones in lecture room is strictly prohibited.

DIRECTOR